



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	WITH I.A.(Civil)/506/2024 in WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
2	WA/933/2024 (Filing Number)	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/414/2024	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/936/2024 (Filing Number)	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV	
3	WA/938/2024 (Filing Number)	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/416/2024	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/940/2024 (Filing Number)	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV	
4	I.A.(Civil)/912/2024 in WA/1649/2024	THE STATE OF ASSAM AND ANR Versus KUHIMA KULI	MR. N J KHATANIAR SC, EDU	GA, ASSAM

	WITH WA/1649/2024 (Filing Number)	The State Of Assam Secretary To The Government Of Assam School Versus Kuhiram Kuli	MR. NAYAN JYOTI KHATANIAR	
5	I.A.(Civil)/1131/2024 in Cus.Ref./1365/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PARAMJEET KAUR	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI SC, CUSTOMS
	WITH Cus.Ref./1365/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Paramjeet Kaur E	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1509/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Paramjeet Kaur	SUBHASH CHANDRA KEYAL	
6	I.A.(Civil)/2534/2024 in WA/8149/2024	KANHAI BASFOR Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, PWD ROAD SC, K A A C
	WITH WA/8149/2024 (Filing Number)	KANHAI BASFOR Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH	SC, K A A C
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
7	WA/290/2024	DR BICHITRA KR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH A	SC, HEALTH
	WITH I.A.(Civil)/2536/2024 in WA/290/2024	DR BICHITRA KR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH A	SC, HEALTH
8	WA/291/2024	THE STATE OF ASSAM AND ANR Versus SADOU AXOM PRATHMIK TET UTTIRNO SIKSHAK SAMAJ AND ORS	MR. N J KHATANIAR MS K DAS SC, EDU	
9	WA/293/2024	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MD A SAHAD B.L. SARMA MR. M H ALI	SC, P AND R.D. GA, ASSAM
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
10	WA/288/2024	RAJESH KUMAR GURUNG Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	DY.S.G.I.
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
11	WP(C)/239/2024 FIXED	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
		HEARING		
12	WA/221/2024 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	

13	WP(C)/2596/2024 FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
	WITH			
14	WP(C)/2163/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
	WITH			
15	WP(C)/2911/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
	WITH			
16	WP(C)/3963/2024	EUSUF ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
	WITH			
17	WP(C)/3968/2024	MOULANA ABDUR RAHIM AND 51 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
	WITH			
18	WP(C)/3969/2024	NURUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOOND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2366/2024	RESMA SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3572/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
3	WP(C)/3723/2024 FIXED	BIPIN CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
4	WP(C)/3867/2024 FIXED	ANIMA BASUMATARY @ ANIMA DAS BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS G SWAMI	GA, ASSAM SC, AG SC, BTC SC, FINANCE
5	WP(C)/3892/2024 FIXED	PRAGYA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, DIB. UNIVERSITY SC, SEBA
6	WP(C)/3906/2024 B/O	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
7	WP(C)/4078/2024 FIXED	BARNALI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	SC, SEC. EDU. SC, FINANCE
8	WP(C)/4221/2024 FIXED	ABDUR RAHMAN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, SEC. EDU.
9	WP(C)/4231/2024 FIXED	ARIF RABBANI AND 20 ORS. Versus GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, N C T E SC, G U
10	WP(C)/4318/2024	BHASKAR TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	GA, ASSAM SC, SSA SC, EDU
11	WP(C)/4322/2024	DEBANANDA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	SC, SEC. EDU.

12	WP(C)/4325/2024	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4326/2024	ASHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC, SEC. EDU.
14	WP(C)/4335/2024	JITENDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. J TAMULI	SC, SEC. EDU. SC, FINANCE DEPTT.
15	WP(C)/4340/2024	PRASANNA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE
16	WP(C)/4344/2024	GANGA DEVI CHETRI Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED M BEGUM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
17	WP(C)/4350/2024	BUBUMANI KALITA AND 63 ORS. Versus THE STATE OF ASSAM AND 20 ORS	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
18	WP(C)/4353/2024	SABURA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE DEPTT.
19	WP(C)/4362/2024	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
20	WP(C)/4373/2024 B/O	HITESH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
ADMISSION				
21	WP(C)/5867/2019 FIXED	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
22	WP(C)/6755/2019 FIXED	RAJU GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B P SINHA MR. S K SINHA	SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA MR. M KALITA MR. J HATIMURIA
23	WP(C)/5312/2021 B/O	SMTI. MONIKA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR A W AMAN MR. M R SODIAL MR S T ADNAN MS S Z HAYAT	MR S A BARBHUYAN SC, SEC. EDU.
24	WP(C)/2499/2022 WITH WP(C) 3031/2020 (D/O), B/O	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU MR H R A CHOUDHURY (r-7) GA, ASSAM MR F U BARBHUIYA (R-8) MR F U BARBHUIYA (R-8) MR. H ALI (R-8) MS S DAS (r-7)
25	WP(C)/3678/2022 B/O	FORHANA AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
26	WP(C)/5391/2022 B/O	APARNA MISHRA Versus THE STATE OF ASSAM AND 5 ORS	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
27	WP(C)/6933/2022 B/O	RITA DAS SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

28	WP(C)/342/2023 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	MR. B D KONWAR SR. ADV. (r-7) GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) MR H AGARWAL (r-7) MR J SINGH (r-7) MS P GUPTA (r-7) MS V V THANYU (r-7) MS S JAIN (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
29	WP(C)/561/2023 FIXED	SHIBANI PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
30	WP(C)/825/2023 FIXED	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
31	WP(C)/1623/2023 FIXED	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
32	WP(C)/2254/2023 B/O	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
33	WP(C)/2838/2023 FIXED	ATANU MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
34	WITH WP(C)/255/2023	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
35	WP(C)/4120/2023 FIXED	MEHBOOB ABDULLA MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM SC, SSA
36	WP(C)/5284/2023 B/O	DR. SAFIUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED DR. R HOQUE MR A S SK	SC, HIGHER EDU
37	WP(C)/6595/2023 FIXED	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
38	WITH Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
39	WITH WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
40	WITH WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU

41	WP(C)/53/2024 FIXED	ZAKIR HUSSAIN SK AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MR. A F N U MOLLAH (r-6,8 to 12) MR. A S CHOUDHURY (r-6,8 to 12) MR N SARMA(R-7,13,14,15,16) MR. M MONDAL (r-5) K ZAMAN (r-8 to 12)
42	WP(C)/181/2024 FIXED	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
43	WP(C)/512/2024 B/O	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
44	WP(C)/2884/2024 FIXED	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4)
WITH				
45	WP(C)/1941/2024	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	SC, HIGHER EDU
WITH				
	I.A.(Civil)/1811/2024 in WP(C)/1941/2024	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU
ORDERS				
46	Cont.Cas(C)/606/2023 FIXED	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
47	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
48	Cont.Cas(C)/21/2024 FIXED	NAZIM UDDIN AHMED Versus MS. POMI BARUAH, IAS	MR. M KHAN MS J AKTAR	MR. K GOGOI MR. A R TAHBILDAR
49	Cont.Cas(C)/22/2024 FIXED	TAIBUR RAHMAN Versus MS. POMI BARUAH, IAS	MR. M KHAN MS J AKTAR	MR. K GOGOI MR S DAS
50	Cont.Cas(C)/136/2024 FIXED	ANU KUMAR YADAV Versus NARAYN KONWAR, IAS	MR. M KHAN MS J AKTAR	
51	WP(C)/469/2024 FIXED	CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.
52	I.A.(Civil)/2330/2024 IN WP(C) 3268/2024(D/O) , FIXED in WP(C)/3268/2024	JAMAL UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR. A Y CHOUDHURY	SC, ELEM. EDU
53	I.A.(Civil)/2361/2024 WITH WP(C) 3269/2024(D/O) , FIXED in WP(C)/3269/2024	IMRANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
54	I.A.(Civil)/2538/2024 in WP(C)/3137/2014	SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MS N J BEGUM	SC, HIGHER EDU

	<p>WITH WP(C)/3137/2014</p>	<p>SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MR. K H KHANDAKAR MS. M HAZARIKA MR. K M HASSAN MS N J BEGUM</p>	<p>MR.M K CHOUDHURY MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.A BORGHAIN SC, EDU MR.S BORTHAKUR</p>
	<p>WITH I.A.(Civil)/1824/2017 in WP(C)/3137/2014</p>	<p>SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MSG BORA MR.U K NAIR</p>	<p>MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.A BORGHAIN MR.S BORTHAKUR</p>
	<p>WITH I.A.(Civil)/639/2022 in WP(C)/3137/2014</p>	<p>SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. M BHAGABATI MS.B TALUKDAR</p>	<p>MR. S BORTHAKUR SC, EDU</p>
	<p>WITH I.A.(Civil)/1350/2022 in WP(C)/3137/2014</p>	<p>KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. M BHAGABATI MR. U K NAIR MS.B TALUKDAR</p>	<p>SC, HIGHER EDU MR.S BORTHAKUR</p>
55	<p>WITH WP(C)/3135/2014</p>	<p>SMTI GEETILEKHA DEVI Versus THE STATE OF ASSAM and 3 ORS</p>	<p>MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MS. M HAZARIKA</p>	<p>MR.M K CHOUDHURY MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.S BORTHAKUR MR.A BORGHAIN SC, EDU</p>
	<p>WITH I.A.(Civil)/1823/2017 in WP(C)/3135/2014</p>	<p>SMTI GEETILEKHA DEVI Versus THE STATE OF ASSAM and 3 ORS</p>	<p>MSG BORA MR.U K NAIR</p>	<p>MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.S BORTHAKUR MR.A BORGHAIN</p>
56	<p>WITH WP(C)/3136/2014</p>	<p>SMTI TULIKA CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MR. K H KHANDAKAR MS. M HAZARIKA MR. K M HASSAN MS N J BEGUM</p>	<p>MR.M K CHOUDHURY MR. A CHAMUAH (SC, UGC, R-5) MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.A BORGHAIN MR.S BORTHAKUR SC, EDU</p>
	<p>WITH I.A.(Civil)/1822/2017 in WP(C)/3136/2014</p>	<p>SMTI TULIKA CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MSG BORA MR.U K NAIR</p>	<p>MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.A BORGHAIN MR.S BORTHAKUR</p>
57	<p>WP(C)/3936/2024 FIXED</p>	<p>RAMESH CHANDRA BHARALI Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR P K SARMA R. ALI MR D S DEKA</p>	<p>SC, SCERT, ASSAM SC, AG</p>

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE MITALI THAKURIA, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1084/2018 FIXED	SAIDUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	M. HOSSAIN (R-2) PP, ASSAM
2	Crl.Pet./403/2019 FIXED	MANSUR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
3	Crl.Pet./613/2022 FIXED	BIJIT KUMAR BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K MEDHI MR. S K TALUKDAR MR. A B T HAQUE	MR. S BORTHAKUR (R-2) MS. S KAKATI (R-2) PP, ASSAM
4	Crl.Pet./739/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	IFTIKAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S HAQUE S YESMIN	MR. B U LASKAR (r-2) PP, ASSAM
5	Crl.Pet./920/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	SELIM UDDIN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
6	Crl.Pet./239/2023 WITH LCR 4 FILES(SCANNED COPY), FIXED	PULIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A D CHOUDHURY MS G SWAMI	PP, ASSAM MS. M M KATAKEY MR. D GOGOI (SC, FOREST DEPTT.)
7	Crl.Rev.P./286/2023 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	MOTIUR RAHMAN (R-2) MR. A S TAPADER (R-2) PP, ASSAM
8	Crl.Pet./389/2023 WITH LCR 2 FILES, FIXED	RUHUL AMIN Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MS. R CHOUDHURY(R-2) MS F N ZAMAN(R-2) MS. B. HAZARIKA(R-2) PP, ASSAM
9	Crl.Pet./1164/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	DILIP KUMAR MALAH Versus THE STATE OF ASSAM AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. K K DEY (R-2) MR V K BAROOAH (R-2) PP, ASSAM

10	Crl.Pet./1300/2023 B/O	ANGSHU RAJKUMAR Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. A AHMED (R-2) MR. U U KHAN (R-2) MR. A AHMED (R-2) PP, ASSAM
11	Crl.Rev.P./225/2024 FIXED	ABDUL JAMIR ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
12	Crl.Pet./401/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	KAMRAN AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MRS. R RONGMEI (r-2) MS. S DEVI (r-2) MS. K L R YANTHAN (r-2) PP, ASSAM
13	Crl.Pet./532/2024 FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
14	Crl.Pet./726/2024 WITH LCR(SCANNED COPY), FIXED	BIPUL DAS GUPTA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS (R-2) MR SARFRAZ NAWAZ (R-2) PP, ASSAM
15	Crl.Pet./794/2024 WITH LCR 4 FILES(SCANNED COPY), FIXED	SMT. JHILIK GHOSH AND ANR Versus UNION OF INDIA	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI

BAIL HEARING

16	AB/1645/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DILWAR HUSSAIN @ KUTI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
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ORDERS

17	Crl.A./199/2023 <u>1 Y 5 M 1 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED	MUSHLIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
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WITH

[I.A.\(Crl.\)/472/2023](#)
in Crl.A./199/2023

18	I.A.(Crl.)/552/2023 WITH LCR 4 FILES, FIXED in Crl.A./225/2023	MUSHLIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
	I.A.(Crl.)/552/2023 WITH LCR 4 FILES, FIXED in Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

WITH

[Crl.A./225/2023](#)

19	Crl.Pet./942/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	Crl.Pet./942/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	NAJMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. S RANA	PP, ASSAM

20	CRL.A(j)/59/2024 WITH OFFICE NOTE, LCR 6 FILES, FIXED	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MS S MEDHI(Legal Aid Counsel) MR. N Z AHMED	PP, ASSAM
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WITH

[I.A.\(Crl.\)/541/2024](#)
in CRL.A(j)/59/2024

	I.A.(Crl.)/541/2024 in CRL.A(j)/59/2024	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
21	Crl.A./192/2024 WITH OFFICE NOTE, LCR 6 FILES	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM

WITH

[I.A.\(Crl.\)/579/2024](#)
in Crl.A./192/2024

	I.A.(Crl.)/579/2024 in Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
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22	Crl.A./216/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/639/2024 in Crl.A./216/2024	ACHMA BEGUM @ MUSSTT. ACHMA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
23	Crl.Pet./629/2024 FIXED	ACHMA BEGUM @ MUSSTT. ACHMA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
24	I.A.(Crl.)/630/2024 WITH LCR 5 FILES in Crl.A./143/2024 WITH Crl.A./143/2024	SAUTIK GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS P DEVI MR P R SARMA	MRS. P. SARMA (R-2) MS. T RAMCHIARY (R-2) PP, ASSAM
25	I.A.(Crl.)/630/2024 WITH LCR 5 FILES in Crl.A./143/2024 WITH Crl.A./143/2024	ALAL UDDIN, Versus THE STATE OF ASSAM. AND ANR	MR. B BARUAH	PP, ASSAM
25	Crl.Pet./779/2024 B/O	ALAL UDDIN Versus THE STATE OF ASSAM.	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
26	Crl.Pet./821/2024 B/O	MD. FULBABU SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
26	Crl.Pet./821/2024 B/O	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
27	Crl.Pet./822/2024 B/O	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
HEARING				
28	Crl.A./1/2013 WITH LCR 4 FILES, P.B.-1, FIXED	DHIREN SAIKIA Versus THE STATE OF ASSAM	MS.N M DEKA MR.P SARMA	PP, ASSAM
29	Crl.A./228/2019 WITH LCR 5 FILES, B/O	NAZMUL ISLAM @ NAZRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. H ALI MR. A HUSSAIN MR. A AHMED	MR A N AHMED MR. P S LAHKAR, ADDL. P.P., ASSAM.
30	Crl.Rev.P./434/2023 WITH LCR 2 FILES(SCANNED COPY), B/O WITH I.A.(Crl.)/564/2024 in Crl.Rev.P./434/2023	SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN
		SADDAM HUSSAIN, Versus AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MR. A ALI MS. M KHATUN

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024

14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./47/2024 IN WA/423/2023 (D/O)	ABHIRAM DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/457/2024	SHANKAR ROY Versus GYANENDRA DEV TRIPATHI	MR. A H M R CHOUDHURY	
2	WP(C)/2873/2024 FIXED	CHAMPA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA MR. AJAY SARMA	GA, ASSAM SC, BTC
3	WP(C)/4177/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
4	WP(C)/4323/2024	M/S N P ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
5	WP(C)/4324/2024	M/S BANTI HANDLOOM PRODUCTS AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
6	WP(C)/4337/2024	DEBEN KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, BTC SC, P H E
7	WP(C)/4338/2024	MD. AKBAR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY NOORE BEGUM	GA, ASSAM
8	WP(C)/4339/2024	DEBEN KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, BTC SC, P H E
9	WP(C)/4346/2024	JOY KUMAR HAZAM AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
10	WP(C)/4349/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
11	WP(C)/4351/2024	SYED BASID HUSSAIN Versus THE UNION OF INDIA AND 2 ORS	MS N KHATUN	SC, DRI

12	WP(C)/4354/2024	THANGBHANGA ANUSUSITA JATI MATCHYAJIBI SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, FISHERY
13	WP(C)/4359/2024	JYIAUR PASA Versus THE STATE OF ASSAM AND 7 ORS	MR N BARMAN K BORO	SC, HIGHER EDU SC, PWD SC, FINANCE
14	WP(C)/4367/2024	CARBON RESOURCES PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INDUSTRIES AND COMMERCE
ADMISSION				
15	WP(C)/5675/2016 FIXED	NAWAB LUTFUR ROHMAN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.G N SAHEWALLA MR.A CHETIA MD.ASLAM	SC, APDCL MRJ PAYENG(R-5) MR.J M GOGOI(R-5) MS.S GOGOIR-5
16	WP(C)/3475/2021	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
17	WP(C)/502/2023	RANJIT DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY (r-10) SC, CO OP GA, ASSAM MISS. R R KAKATI (r-10) MS N MAHANTA (r-10) MR. H G HAZARIKA (r-10) SC, AFDC
18	WP(C)/1699/2023	IMDADUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	MR. R K D CHOUDHURY DY.S.G.I. (R 5) SC, WATER RESOURCE
19	WP(C)/3973/2023 CAVT. NO.07032/023,	M/S DIBRU DANGARI RIVER PART-I MEEN SAMABAY SAMITI LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A B T HAQUE	GA, ASSAM MR. M DUTTA (R-6) MS S DEV (R-6) R SARMA FOR CAVEATOR
20	WP(C)/4823/2023	M/S M K SHAH EXPORTS LTD Versus UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR H GUPTA DY.S.G.I.
21	WP(C)/5598/2023 FIXED	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
22	WP(C)/2012/2024 B/O	KANGKAN KISHORE BORAH Versus THE STATE OF ASSAM AND 2 ORS	MS N K DEVI MR N ANIX SINGH MR S P DAS MD A ISLAM MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, GDD
23	WP(C)/2735/2024 B/O	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
24	WP(C)/2757/2024 B/O	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
25	WP(C)/3472/2024 FIXED	PAWAN KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	GA, ASSAM
26	WP(C)/3512/2024 FIXED	THE BRAHMAPUTRA PART III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 9 ORS	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, FISHERY

ORDERS

27	Cont.Cas(C)/329/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S R RABHA (R-2) MR P NAYAK (R-2) MR. R K MUSHAHARY
28	Cont.Cas(C)/347/2022	ANSUMWI NARZARY Versus ANURAG GOEL, IAS AND ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MR. D SAIKIA(R-3) MR. D SAIKIA(R-3) MS. R B BORA MR. S BORA(R-3) MR. R K MUSHAHARY(R-2,3)
29	Cont.Cas(C)/692/2022 FIXED	ANSUMWI NARZARY Versus ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. D SAIKIA MS. R B BORA(R- 2) MR. S BORA(R- 2) MR. S R RABHA MR. R K MUSHAHARY
30	Cont.Cas(C)/696/2022 FIXED	MANIK BRAHMA MUSHAHARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S R RABHA (r-2)
31	Cont.Cas(C)/745/2022	KHILIKANG MASHAHARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY (r-1,2)
32	Cont.Cas(C)/747/2022	SUBIR BASUMATARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1) MR. D SAIKIA (r-1) MS. R B BORA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1)
33	Cont.Cas(C)/749/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
34	Cont.Cas(C)/455/2023 FIXED	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2)
35	WP(C)/121/2024 FIXED	JIBON BHARALI Versus THE ASSAM TOURISM DEVELOPMENT CORP LTD AND 3 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. M MORE (r-1,2,4) MR. A BORPUZARI (r-1,2,4) SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/28/2024	SALMA BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM
2	WP(C)/3872/2024	RAMIZUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/4320/2024	MAJIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4355/2024	SAJAL ROY Versus THE UNION OF INDIA AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM DY.S.G.I. SC, ECI
5	WP(C)/4358/2024	MUSST. FIRUJA KHATUN @ FIROJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
6	WP(C)/3369/2019 FIXED, WITH LCR	NURUL NESSA @ NURUN NESSA Versus UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/368/2020 WITH LCR	SONABHAN BIBI @ SONABHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M SHELM MR M Z SHAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/4531/2022 B/O, WITH LCR	MAGBAR ALI @ MAGRAB @ MOGRAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/1303/2024 FIXED, WITH LCR	MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM DY.S.G.I. SC, F.T
ORDERS				
10	Review.Pet./127/2019 IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
11	Review.Pet./76/2021 IN WP(C)/3568/2016 (D/O), WITH LCR	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	MC/44/2024 B/O, IN WP(C)/4864/2018 (D/O) in WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	I.A.(Civil)/2136/2024 WITH LCR in WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
WITH				
WP(C)/2058/2024				
14	I.A.(Civil)/2555/2024 B/O in WP(C)/2407/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	I.A.(Civil)/2555/2024 B/O in WP(C)/2407/2024	MAHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S K ROY MD K RAHMAN MD K RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. SAIDUL ALOM SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
WITH				
WP(C)/2407/2024				
HEARING				
15	WP(C)/1552/2020 B/O, WITH LCR	MRS. UJJALA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT MD S ULLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH-II OR AT 2:00 PM, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/214/2019	KANTESWAR CHIRING Versus S. N. CHOUDHURY AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR J ABEDIN (R2) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS H TERANGPI (R-2) SC, SEC. EDU.
2	Cont.Cas(C)/376/2019	SUKANTA SARKAR Versus THE DIRECTOR OF SECONDARY EDUCATION	MR. R K MALAKAR MRS. K R SANKAR MRS H KALITA MS. S CHOUDHURY	MR. S P BHATTACHARJEE
3	Cont.Cas(C)/181/2020	MONIKA SAIKIA Versus PREETAM SAIKIA AND ANR.	MR. S S S RAHMAN MR. A DEKA MR A W AMAN MR. M R SODIAL MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS A DAS (R-1)
4	Cont.Cas(C)/350/2020	PRADIP MAHANTA, ASSTT. TEACHER AND 2 ORS Versus PRITAM SAIKIA, I.A.S. AND 2 ORS	MR. M J BARUAH	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2) MS. N M SARMA (R2)
5	Cont.Cas(C)/355/2020	AMARENDRA NATH Versus PREETOM SAIKIA AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. D SAIKIA MR S NEOGI MR S M T CHISTIE MR. R MAZUMDAR
6	Cont.Cas(C)/361/2020	ANJUMA BEGUM Versus PRITAM SAIKIA AND ANR.	MR. A B BHUYAN MR. M A I HUSSAIN	MR. D SAIKIA MR. R MAZUMDAR MS A DAS
7	Cont.Cas(C)/396/2020 B/O	SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN
8	Cont.Cas(C)/451/2020	IUNUSH ALI AND 19 ORS. Versus PREETOM SAIKIA AND ANR.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MR. N J KHATANIAR (R-1) SC, SEC. EDU.

9	Cont.Cas(C)/459/2020	SUNIL KR. GOGOI AND 40 ORS Versus PRITOM SAIKIA AND ANR	MR A R BHUYAN MR. M A I HUSSAIN	MR. K GOGOI
10	Cont.Cas(C)/509/2020	GANESH BURAGOHAIN Versus PREETAM SAIKIA, ACS AND 5 ORS	MRS P RAI MR. S DIHINGIA MR I HASSAN MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1,5) MS. P CHAKRABORTY (R-1) MR. A PHUKAN (R-5)
11	Cont.Cas(C)/536/2020	KANMAI SONOWAL Versus BANADANA DUTTA AND 6 ORS	MS. D SONOWAL	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR. B DEORI MR B KAUSHIK MS. N BORDOLOI MR A CHALIHA
12	Cont.Cas(C)/547/2020	MD. SAMSUL HOQUE Versus PREETAM SAIKIA AND 4 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA MR. N J KHATANIAR MR A CHALIHA
13	Cont.Cas(C)/59/2021 B/O	PUSPANJALI MOZINDAR Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. S N TAMULI MS. A BEGUM	
14	Cont.Cas(C)/570/2022 B/O	RAHUL AMIN AND ANR Versus SURANJANA SENAPATI	MR. R ALI H A AHMED MR A S SK	MR B KAUSHIK MS K DAS
15	Cont.Cas(C)/581/2022 B/O	MOHRAM ALI AHMED @ MOHRAM ALI Versus DR. BIJOYA CHOUDHURY AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	
16	Cont.Cas(C)/587/2022 B/O	NAZRUL ISLAM AHMED Versus DR. BIJOYA CHOUDHURY AND 5 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR S M T CHISTIE (R-2) MR B KAUSHIK (R-2)
17	Cont.Cas(C)/715/2022 WITH REVIEW PET./167/2016 (D/O), WP(C)/9306/2019 (D/O), WP(C)/3190/2012 (D/O)	DILIP KUMAR TALUKDAR AND 4 ORS Versus DR. BIJOYA CHUODHURY AND 2 ORS	MR. N SARMA MR H BEZBARUA	MR B KAUSHIK (R-3)
18	Cont.Cas(C)/613/2023 B/O	PAKIZA KHATUN Versus NARAYAN KONWAR AND ANR	MR. A DEKA	MR. D SAIKIA (r-2) MR S NEOGI (r-2) MR S M T CHISTIE (r-2)
19	Cont.Cas(C)/110/2024	DHANASHREE KALITA Versus AMAR JYOTI BARMAN	MR D MAHANTA	MR. B CHOUDHURY MR P NAYAK
20	Cont.Cas(C)/145/2024	BINOD BASUMATARY Versus HEMA CHANDRA SAIKIA AND ANR	MR H P GUWALA MR. A BORO H. DAIMARY	

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[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4149/2024 B/O	APURBA KUMAR KALITA Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. A K HANNAN	DY.S.G.I. SC, HEALTH
MOTION				
2	WP(C)/5829/2021	CHANDAN CHANGKAKOTY AND 3 ORS Versus THE STATE OF ASSAM AND 2 OTHERS.	MR S C PANDIT MD S ULLAH	SC, INDUSTRIES
3	Cont.Cas(C)/458/2024	ABUL KASHEM PRODHANI Versus J. B. EKKA AND 6 ORS.	MR. M ISLAM MS A KHATUN	
4	WP(C)/1547/2024	MALATI THAKURIA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORO	SC, AG SC, HEALTH SC, FINANCE
5	WP(C)/4284/2024 FIXED	RANTU BORDOLOI AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MRS. G SARMA MR. D GOGOI	GA, ASSAM
6	WP(C)/4315/2024	KANCHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, PWD (BUILDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U SC, PWD (NH)
7	WP(C)/4316/2024	JAYNAB BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR MR. K D SARMA MR. R SARMA	SC, AG (A AND E) SC, FINANCE SC, P H E SC, DIMA HASAO
8	WP(C)/4319/2024	SUMITRA DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
9	WP(C)/4321/2024	MD. ARMAN ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U

10	WP(C)/4327/2024	MASHARRAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, FOREST
11	WP(C)/4331/2024	AFTABUL BOKSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U
12	WP(C)/4333/2024	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	DR. R SARMAH MS P SAHA	SC, A G V B
13	WP(C)/4336/2024	ASOMI INDUSTRIES PRIVATE LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, ATEPFO GA, ASSAM SC, FINANCE SC, PNB
14	WP(C)/4341/2024	PRADIP KAKATI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
15	WP(C)/4352/2024	MUKUL CHANDRA KALITA AND 20 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
16	WP(C)/4356/2024	NO.G/3400451 WARRANT OFFICER/GD (GENERAL DUTY) PRATAP SINGH Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
17	WP(C)/4357/2024	KHAIRUZ ZAMAN LASKAR AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
18	WP(C)/4361/2024	NITEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 9 ORS	MR M AHMED MR. S U AHMED A. K. KANU MR. S HUSSAIN	SC, WATER RESOURCE
19	WP(C)/4365/2024	PALASHJYOTI KAUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, IWT SC, G U
20	WP(C)/4366/2024	ABDUL MOTLIV LASKAR Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A ISLAM	DY.S.G.I.
21	WP(C)/4372/2024 B/O	TILOTTOMA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. P BHOWMICK MR J LOTHAN	GA, ASSAM
22	WP(C)/4374/2024	DEEPIYOTI RAY AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B. DAS	DY.S.G.I.
23	WP(C)/4377/2024	SH. G. KUMAR Versus THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	DY.S.G.I.
ADMISSION				
24	WP(C)/9441/2019	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
25	WITH WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE

26	WITH WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
27	WP(C)/2382/2020	SUBASH KUSHWAHA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
28	WP(C)/4323/2020	ALTAH HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. P N GOSWAMI MS. A AHMED	SC, WATER RESOURCE
	WITH I.A.(Civil)/1920/2020 in WP(C)/4323/2020	ALTAH HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	SC, WATER RESOURCE
29	WP(C)/6204/2022 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
30	WP(C)/286/2023 B/O	RANJU GOGOI BHAGAWATI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	MR K TALUKDAR SC, INDUSTRIES AND COMMERCE
31	WP(C)/707/2024 FIXED	SHIKHA DAS @ SIKHA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
32	WP(C)/1375/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
33	WP(C)/1654/2024 FIXED	DELOWARA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	WP(C)/2982/2024 FIXED	BIPUL JUWNGMA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
35	WP(C)/2984/2024 FIXED	SITA BASFOR @ SITA BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, GMC SC, FINANCE
36	WP(C)/3011/2024 FIXED	PRANATI KALITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, AGRI. DEPARTMENT
37	WP(C)/3050/2024 FIXED	SUSHANTA DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, EXCISE DEPTT.
38	WITH WP(C)/3023/2024	ANISH KALAM Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	SC, EXCISE DEPTT.
39	WITH WP(C)/3045/2024	ZAMALUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR M R ADHIKARI (R-5) MS M BORAH (R-5) SC, EXCISE DEPTT.

40	WP(C)/3509/2024 FIXED	SMT. DEFOLA NAIDING Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR. D THAOSEN	SC, NCHAC
41	WP(C)/3900/2024 FIXED	SHYAMALI MURMU Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG MR R DHAR, SC, WPT SC, BTC SC, FINANCE
ORDERS				
42	Cont.Cas(C)/99/2024 FIXED	MONJIT ROY Versus ADITYA KHAITAN	MR. A K PURKAYASTHA MR. R MAJUMDAR MR. M K NATH MR. M K NATH MS. J GHOSH	MS. S SARMA
43	I.A.(Civil)/2058/2024 in Cont.Cas(C)/112/2023	GOBIN BORA Versus VARSHATY DAS AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, SOIL CONSERVATION DEPTT.
	WITH Cont.Cas(C)/112/2023	GOBIN BORA Versus VARSHATY DAS AND 3 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MS A DAS (R-1,4) MS. L WANGSA(R-1) MS. L WANGSA(R-1)
44	I.A.(Civil)/2528/2024 B/O in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
	WITH WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	MR. SURAJIT DAS(R-6) A W AMAN(R-6) A W AMAN(R-6) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-6) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-6) MR T R SEN(R-6) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I.
45	I.A.(Civil)/2569/2024 B/O in WP(C)/2413/2024	KOKIL CHOUDHURY Versus THE STATE GOVT. OF ASSAM AND 4 ORS	MR M H CHOUDHURY	GA, ASSAM
	WITH WP(C)/2413/2024	KOKIL CHOUDHURY Versus THE STATE GOVT. OF ASSAM AND 4 ORS.	MR. U C RABHA	GA, ASSAM
HEARING				
46	WP(C)/1093/2018 B/O	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MR. A M S MAZUMDER MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOOND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH

**THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
OF HONOURABLE MR. JUSTICE M.R. PATHAK AND
HONOURABLE MRS. JUSTICE MITALI THAKURIA,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/71/2024	BABLU GOALA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
	WITH I.A.(CrI.)/786/2024 in CRL.A(J)/71/2024	BABLU GOALA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
2	CrI.A./221/2024 B/O	JARINA BEWA Versus HABEZUDDIN AND 8 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
3	CrI.A./73/2023 2 Y 1 M 4 D :WITH OFFICE NOTE, B/O	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	CrI.A./108/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 3, B/O	SANJIB DAS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. A CHAUDHURY MR. P K DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. D BORA MR. N MAHAJAN MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	WITH I.A.(CrI.)/255/2023 in CrI.A./108/2023	SANJIB DAS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

5	Mat.App./10/2024 WITH OFFICE NOTE	XXXXXXX Versus XXXXXXX	MR. P K DEKA	MR. I ALAM MR. T SK
6	I.A.(CrI.)/69/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./18/2024 WITH CrI.A./18/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
7	I.A.(CrI.)/655/2024 WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED in CrI.A./142/2017 WITH CrI.A./142/2017	BABUL ALI Versus THE STATE OF ASSAM AND ANR. MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR. R ALI MR H A AHMED MR.P K DAS MR.A CHOUDHURY MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM PP, ASSAM
8	CrI.A./139/2017 WITH I.A.(CrI.)/274/2017 in CrI.A./139/2017	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM PP, ASSAM
HEARING				
9	CRL.A(J)/68/2019 5 Y 5 M 18 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/73/2022 2 Y 3 M 22 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	DHRUBAJYOTI BORAH Versus THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024

16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./29/2024	KARTHIK BALAJI MUPPIRISETTY Versus STATE PROJECT DIRECTOR AND ANR	MR G ALAM MR S R A NASER	
2	Arb.P./30/2024	SM INTERIOR PRIVATE LTD Versus UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
3	Arb.P./31/2024	MANABENDRA DEKA Versus STATE PROJECT DIRECTOR AND ANR	MR G ALAM MR S R A NASER	
4	Arb.P./32/2024	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	SC, INDUSTRIES AND COMMERCE
5	Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	
- FOR ORDERS -				
6	Co.App./3/2013 CAVT. NO. 959/2013 FIXED	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.		N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
7	Review.Pet./151/2024 IN WP(C)/994/2024 (D/O)	DIGGOSH KEMPRAI Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, HEALTH SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
8	WP(C)/1834/2021 PART-HEARD, FIXED	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.

9	WITH WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
10	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH I.A.(Civil)/1786/2024 in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS Versus M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
11	WITH WP(C)/6108/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
12	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
13	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
14	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
15	WP(C)/5347/2022 PART-HEARD, FIXED	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
16	WITH WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

17	WITH WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
18	WITH WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
19	WITH WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
20	WP(C)/3260/2024 PART-HEARD	NIRANJAN KAKATI Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
21	WITH WP(C)/1229/2024	SUBRATA BORAH Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
22	WITH WP(C)/1763/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	WITH WP(C)/1764/2024	MAINA DEVI CHORARIA Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	WITH WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
25	WITH WP(C)/1768/2024	MS. KIRON MEDHI Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	WITH WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
27	WITH WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	WITH WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WITH WP(C)/1937/2024	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.

30	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	WITH WP(C)/2171/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	WITH WP(C)/2173/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	WITH WP(C)/2245/2024	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	WITH WP(C)/2249/2024	PAWAN KUMAR AGARWAL Versus THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
35	WITH WP(C)/2251/2024	AMIT JASRASARIA Versus THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
36	WITH WP(C)/2257/2024	PURNA CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
37	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
38	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
39	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
40	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	WITH WP(C)/2554/2024	MD. SHAMS UDDIN AHMED Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
42	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

43	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
46	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
47	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
48	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
49	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
50	WITH WP(C)/2881/2024	NIRANJAN KAKATI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
51	WITH WP(C)/2885/2024	SRI TAPUBAN SAIKIA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
52	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
53	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
54	WITH WP(C)/2908/2024	SRI LALIT AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
55	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

56	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
57	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
58	WITH WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
59	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
60	WITH WP(C)/3287/2024	M/S JYOTIRMOYEE DRUGS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
61	WITH WP(C)/3291/2024	MS CHAMPA DRUGS AND SURGICALS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
62	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
63	WITH WP(C)/3341/2024	MS KD CONSTRUCTION AND ANR Versus UNION OF INDIA AND OTHERS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
64	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
65	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
66	WITH WP(C)/3502/2024	NIRANJAN SAHA Versus UNION OF INDIA AND 5 ORS	MR H BETALA	MR H BARUAH (R-2 & 5) MS M DEKA (SC, CGST) DY.S.G.I. SC, TAXES
67	Arb.P./9/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
68	WITH Arb.P./8/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
69	WITH Arb.P./10/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.

70	Arb.P./18/2024 FIXED	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
71	Arb.P./20/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
72	Arb.P./34/2020 B/O	BEB-DDS-RKD (JV)-NAYAK (JV) Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
73	Arb.P./23/2023 FIXED	M/S G. T. C. INDIA Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
74	Arb.P./32/2023 FIXED	BASANTA KUMAR GOGOI Versus JITU MONI MEDHI	MR R SENSUA G KAUSHIK	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP
75	Arb.P./15/2024 FIXED	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
76	Arb.P./16/2024 FIXED	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.

BAIL HEARING

77	AB/1897/2024 FIXED	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOOND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2580/2024	LEENA KALITA @ MOMI KALITA Versus THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
2	Bail Appln./2584/2024	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./2585/2024	SAHID ALI Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
4	Bail Appln./2587/2024	ABZAL ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
5	Bail Appln./2589/2024	NOJRUL ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
MOTION				
6	Crl.Rev.P./334/2024	MD. FOYEZ AHMED Versus THE STATE OF ASSAM	MR H K DAS I AMIN MR N K SARMA	PP, ASSAM
7	Crl.Pet./695/2024 FIXED	INSTITUTE OF HUMAN REPRODUCTION (IHR) Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. DITUL DAS MR. V A CHOWDHURY MS TINLUNG	PP, ASSAM
8	Crl.Pet./1035/2024	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE	PP, ASSAM
9	Crl.Pet./1061/2024 B/O	SAMBHU PURI Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA	PP, ASSAM
10	Crl.Pet./1063/2024	SUBOD KR SUMAN @ SUBODH KUMAR SUMAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	AB/2260/2024	NAZMUL UDDIN @ NAZRUL ISLAM Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM

12	AB/2264/2024	MOYNAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
13	AB/2265/2024	MINARUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
14	AB/2266/2024	SYEDA JEMINA YEASMIN @ JEMINA YEASMIN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
15	AB/2267/2024 B/O	RAHUL AMIN Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
16	AB/2268/2024	FRANCIS AMSONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
17	AB/2270/2024	ASURUDDIN Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI MR. B A AHMED	PP, ASSAM
18	AB/2272/2024	ARNABJYOTI SUTRADHAR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
19	AB/2275/2024	MOSIRON BIBI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	AB/2277/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
21	AB/2278/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
22	AB/2279/2024	ABDUR REZZAK Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
ADMISSION				
23	Crl.Pet./149/2023 B/O	ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGUM LASKAR	MR M J QUADIR MR D J HALOI MR S A HUSSAIN MR. A K HANNAN	MR. M J QUADIR MR. B U LASKAR MR. A K HANNAN
24	Crl.A./273/2024	ROSHAN RAFI Versus THE STATE OF ASSAM	MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/801/2024 in Crl.A./273/2024	ROSHAN RAFI Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
25	Crl.A./274/2024	ALOK KR MALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/802/2024 in Crl.A./274/2024	ALOK KR MALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM

26	Crl.A./277/2024	KANAK MUCHAHARY Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY J DAS	PP, ASSAM
	WITH I.A.(Crl.)/812/2024 in Crl.A./277/2024	KANAK MUCHAHARY Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
27	Crl.A./278/2024	SANGHAMITRA SHYAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/813/2024 in Crl.A./278/2024	SANGHAMITRA SHYAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
28	Crl.A./279/2024	ANJAN LOYING Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/815/2024 in Crl.A./279/2024	ANJAN LOYING Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
29	Crl.A./280/2024	ALPONA DEORI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/816/2024 in Crl.A./280/2024	ALPONA DEORI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
30	Crl.A./283/2024	JINTU DEKA Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
31	Crl.Pet./306/2024 WITH LCR 1 FILE(SCANNED COPY)	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
32	Crl.Pet./904/2024 FIXED	MANJUR AHMED @ MONSUR AHMED AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
33	Bail Appln./2227/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MRIDUL SAIKIA Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR J. ISLAM MR J FIRDAUS	PP, ASSAM
34	Bail Appln./2252/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GHANA KANTA DOLEY @ GHANA DOLEY Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
35	Bail Appln./2440/2024 FIXED	ABDUL SALAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
36	Bail Appln./2468/2024 FIXED	RITUPARNA PATHAK Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	PP, ASSAM

BAIL HEARING

37	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
38	AB/568/2024 FIXED	SAHAJAHAN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
39	AB/712/2024 FIXED	RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
40	AB/1422/2024 FIXED	MATIN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
41	AB/1559/2024 FIXED	UMME SALMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
42	AB/1587/2024 FIXED	FARMAN ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
43	AB/1896/2024 FIXED	DIGANTA MEDHI Versus THE STATE OF ASSAM	MR H K DAS MR. D J DAS MR N K SARMA	PP, ASSAM
44	AB/2052/2024 WITH OFFICE NOTE, FIXED	LAXMAN RAWAT Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI	MR. I CHOUDHURY(INFORMANT) PP, ASSAM
45	AB/2101/2024 FIXED	FORIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM

ORDERS

46	I.A.(Civil)/955/2021 (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL in MACApp./152/2015	NATIONAL INSURANCE COMPANY LTD. Versus REKHA BARMAN AND 6 ORS.		
47	I.A.(CrI.)/814/2024 IN AB/2086/2024 (D/O). B/O in AB/2086/2024	AJOY KR RAY Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM

HEARING

48	MFA/49/2023 PART-HEARD, WITH LCR, FIXED	M/S SHREERAM CHEMFOOD PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
49	CrI.A./276/2023 PART-HEARD, WITH LCR 5 FILES, FIXED	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024

9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5140/2021	KARUNA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MS. H FATIMA	GA, ASSAM SC, REVENUE
2	WP(C)/2651/2023	M/S PINAK CHAKRABOTY Versus REGISTRAR ASSAM UNIVERSITY AND ANR.	MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR. A BHATTACHARJEE	MR. S P CHOUDHURY SC, ASSAM UNIVERSITY
WITH				
3	WP(C)/2282/2023	M/S PINAK CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYA MR S CHOUDHURY MR. A BHATTACHARJEE	GA, ASSAM
4	WP(C)/7176/2023 WITH OFFICE NOTE	MANORANJAN THAKURIA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH	GA, ASSAM SC, REVENUE
5	Cont.Cas(C)/456/2024	KAMAL DAS Versus KALLOL DEKA	MR. A PAUL MS. P BORAH	
6	Cont.Cas(C)/459/2024	JOYNGESWAR DAS Versus GYANENDRA DEV TRIPATHI I.A.S. AND ANR	MR. R Deka S I AKAND	
7	WP(C)/2116/2024	MINA GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
8	WP(C)/4317/2024	BINA CHAND Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
9	WP(C)/4330/2024	RITA ROY Versus THE UNION OF INDIA AND 3 ORS	MR. S K SINGHA MR B SARMAH MR G PATHAK	DY.S.G.I.
10	WP(C)/4332/2024	SASANKA CHAKRABORTY Versus THE UNION OF INDIA AND 3 ORS	MR. A K HUSSAIN MR. B HUSSAIN	DY.S.G.I.

11	WP(C)/4347/2024	GAUTAM SHUKLA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS (F)	MR. S CHAUHAN MS S K CHOUHAN MR. P MAZUMDER	GA, ASSAM
12	WP(C)/4360/2024	RAATAZ INDIA TECHNOLOGY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM
13	WP(C)/4364/2024	SRI AUROBINDO VIDYAMANDIR HIGH SCHOOL (PROVINCIALISED) AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D NANDI MS P SARMAH MR. A NANDI	GA, ASSAM SC, REVENUE SC, GMC SC, AGRI. DEPARTMENT
14	WP(C)/4369/2024	PRABIN DAS Versus BHARAT PETROLEUM CORPORATION LIMITED AND 6 ORS	MR. A LAL MR A BRAHMA M K DEB	SC, BPCL
15	WP(C)/4379/2024	M/S NITAI KANGSA BANIK AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	WP(C)/4380/2024	BHABAKANTA DAS AND 5 ORS Versus CHAIRMAN, BOARD OF REVENUE AND 2 ORS	MR. A K DAS MR. M J GOGOI MS. F AHMED	SC, REVENUE
ORDER NO STEPS				
17	WP(C)/6158/2023	BOKTOZAMAN SK AND 25 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, P H E
ADMISSION				
18	WP(C)/415/2018	LALIT GOGOI Versus THE STATE OF ASSAM	MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA	GA, ASSAM SC, FOREST SC, REVENUE ASSTT.S.G.I.
19	WP(C)/1940/2019	UMESH GUPTA Versus THE STATE OF ASSAM AND ANR	MS A DAS MS. P CHAKRABORTY MS. K KHAN	GA, ASSAM
20	WP(C)/1964/2019	GEETA BORO Versus ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR M BEZBARUAH MR. A LAL MS M BAISHYA	MR H BURAGOHAJN (R1,R3) MS. N MODI (R2) MR SISHIR DUTTA (R2) MS L SHARMA (R1,R3) MR. B J MUKHERJEE (R1,R3) MR. S DUTTA (R2)
21	WP(C)/1980/2019	MANDAKATA TEA ESTATE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAJN	GA, ASSAM
22	WP(C)/2631/2019	MAMONI KAKOTY Versus THE AXIS BANK LTD AND 3 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	Mukesh Sharma (R1-R3)
23	WP(C)/2963/2022 FIXED	RAMAN AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. P DEKA MR. A CHETIA MS. S KATAKEY	GA, ASSAM SC, TINSUKIA MUNICIPAL BOARD
24	WP(C)/5102/2022 FIXED	ABDUL OHAB Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MONDAL MR. A WAHAB MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, REVENUE

25	WP(C)/6592/2022 FIXED	RAHUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	MR S DUTTA GA, ASSAM MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA SC, S.M.B.
26	WP(C)/1984/2023 FIXED	PRANJIT CHALIHA Versus THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM
27	WP(C)/2348/2023	BINJUM NIKA Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
28	WP(C)/2374/2023	DHARITRI BALA DAS AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI	SC, APDCL MR B PATHAK (R- 2,3,4) MR B HAZARIKA (R- 2,3,4) MR V KUMAR (R- 2,3,4) MS M TIWARI (R- 2,3,4) DY.S.G.I. SC, BSNL
29	WP(C)/4556/2023 FIXED	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
30	WP(C)/6789/2023	JAIDUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	SC, CO OP MR M H AHMED (R-6,7) MR N ZAMAN (R-6,7)
31	WP(C)/489/2024 B/O	TULAN CHANDRA MILI AND 54 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, PWD ROAD Ms. V HAZARIKA, SC, REV. GA, ASSAM MR R M DAS MR. S K MEDHI (r-9) MR. B GOGOI MR H BARUAH MR S K MEDHI SC, WATER RESOURCE
32	WP(C)/3712/2024 FIXED	KANCO TEA AND INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 5 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST SC, FINANCE AND TAXATION
33	WP(C)/3964/2024 FIXED	MEGA ALLOYS Versus UNION OF INDIA AND 3 ORS	MR. A GANGULY MR. B SHARMA MR. H DAS MR. A DHANUKA	DY.S.G.I. SC, INCOME TAX
34	WP(C)/4201/2024 FIXED	NILA N SANGMA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, REVENUE SC, P W D
ORDERS				
35	WP(C)/2360/2023	GOMRE NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
36	WP(C)/6522/2023	ANJAN CHAKRABORTY Versus THE SILCHAR MUNICIPAL BOARD AND 3 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA (R1) MS S MOCHAHARI (R1) MR. S DUTTA (R1) MR S DUTTA (R1)
37	Cont.Cas(C)/2/2024	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)

38	Cont.Cas(C)/25/2024 FIXED	MARIGOLD COMPU PRINT Versus NARENDRA KR SHAH, IAS	MR D K DEY MS T DEBNATH	MR. D NATH MS. M SHARMA
39	I.A.(Civil)/2156/2024 in WP(C)/2605/2024	DR. ARUNIMA BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH WP(C)/2605/2024	DR. ARUNIMA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
40	I.A.(Civil)/2231/2024 in SAO/7/2012 (D/O) in SAO/7/2012	KAMAL CHANDRA DEKA Versus LEGAL HEIRS OF RAHIMUDDIN AHMED	MR. SHEELADITYA	
41	WP(C)/3097/2024 FIXED	SAYED ISFAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	GA, ASSAM SC, WATER RESOURCE SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2293/2024	BIKRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
2	Bail Appln./2531/2024	RAHUL MEENA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
3	Bail Appln./2532/2024	HASSAN ALI Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
4	Bail Appln./2534/2024	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
5	Bail Appln./2536/2024	BIPUL BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
6	Bail Appln./2576/2024	SUBUR ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
7	Bail Appln./2577/2024 B/O	MD. CHAND MAHMUD ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	SC, FOREST
8	Bail Appln./2578/2024	SANJU DEVI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
9	Bail Appln./2581/2024	ANOWAR ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
10	Bail Appln./2582/2024	NAYAZ AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R YASIN A KALITA MISS. J GOGOI	PP, ASSAM

11	Bail.Appln./2583/2024	MUSIDA BEGUM @ MUSSTT MURSIDA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR K BISWA	PP, ASSAM
MOTION				
12	W.P.(CrI.)/29/2024	VAN HU BIK AND 17 ORS. Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I.
13	CrI.Rev.P./323/2024	NUR ALAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
14	CrI.Rev.P./324/2024	ABDUL MATIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	PP, ASSAM
15	CrI.Rev.P./329/2024	GOKUL SAHA Versus THE STATE OF ASSAM AND ANR	MR. S J SARMAH MR R DAS	PP, ASSAM
16	CrI.Rev.P./330/2024	BHUJYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
17	CrI.Rev.P./331/2024	MD. SHARIFUL ISLAM @ MD SARIFUL ISLAM Versus THE STATE OF ASSAM	MS. P TAYE MS. G BORAH	PP, ASSAM
18	CrI.Rev.P./332/2024	KASHMI DIHINGIA Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MR M HANDIQUE MS. B LASKAR	PP, ASSAM
19	CrI.Pet./1037/2024	SHARAF UDDIN LASKAR @ SARAF Versus BADRUL ISLAM LASKAR	MR. K A MAZUMDER MR A HAI S A ISLAM	
20	CrI.Pet./1038/2024	HEMANTA BORAH Versus PRANATI BORAH	MS. S NAZNEEN MR. K M HASSAN	
21	AB/2160/2024	BIJAY NAYAK AND 3 ORS Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	MR. P N GOSWAMI, Forest Department PP, ASSAM
22	AB/2217/2024 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S HOQUE MS R DEKA	PP, ASSAM
23	AB/2228/2024	GIAS UDDIN MONDAL Versus THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
24	AB/2269/2024 B/O	SHAHADOT ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
25	AB/2271/2024	LAKHYAJYOTI MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
26	AB/2273/2024	GOPAL PAUL Versus THE STATE OF ASSAM	MR. A CHAMUAH MR. M ALAM MR B B DEKA	PP, ASSAM
ADMISSION				
27	CrI.A./264/2024	KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR	MR A BARMAN MR. A GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/785/2024 in CrI.A./264/2024	KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR	MR A BARMAN MR. A GOGOI	PP, ASSAM
28	CrI.Rev.P./298/2024 FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM

BAIL HEARING (BA)

29	Bail Appln./2610/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
30	Bail Appln./1458/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
31	Bail Appln./1877/2024	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
32	Bail Appln./1943/2024 B/O	NASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM S N ULLAH MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
WITH				
33	Bail Appln./2030/2024	SALIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
34	Bail Appln./2146/2024 WITH CASE RECORD(SCANNED COPY), B/O	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
35	Bail Appln./2148/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOFIDUL ISLAM @ MOFIDUL ALI Versus THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS	PP, ASSAM
36	Bail Appln./2212/2024 FIXED	SAMLAI BASUMATARY @ SWKHANG AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM

BAIL HEARING

37	AB/561/2024 FIXED	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
WITH				
38	AB/562/2024	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
39	AB/1481/2024 WITH OFFICE NOTE, FIXED	BIKRAM DAS Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
40	AB/1739/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
41	AB/1797/2024 WITH OFFICE NOTE, FIXED	MUJAHID RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
42	AB/2084/2024 FIXED	SRI GANGLAB BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOOND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4371/2024	BERGER PAINTS INDIA LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
2	WP(C)/4375/2024	BERGER PAINTS INDIA LTD. Versus STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
ADMISSION				
3	WP(C)/7904/2017	ERIS LIFESCENCES LTD. Versus THE UNION OF INDIA and ANR.	MR.D BARUAH MS.N UPADHYAY	ASSTT.S.G.I.
4	WP(C)/7910/2017	JAYA DAS Versus INDIAN OVERSEAS BANK and 3 ORS.	MR.Z HUSSAIN MS.P BARMAN MRSB B AHMED	MR.P C GOSWAMI SC, I O B
5	WP(C)/77/2019 FIXED	PIPLIBARI KOIHATI TENGABARI MOWAMORA JAAN UNNYAN SAMITEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MD S ALI	GA, ASSAM SC, REVENUE
6	WP(C)/2669/2020	KAILASH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, PWD SC, K A A C
7	WP(C)/2801/2020 FIXED	PRODIP CH. BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. D K SARMAH MS. A TALUKDAR SC, JORHAT DEV. AUTHORITY

8	WP(C)/1088/2021 FIXED	RAM NARAYAN RAM Versus THE UNION OF INDIA AND 8 ORS	MS. K JAIN	MR H GUPTA SC, NHIDC ASSTT.S.G.I. SC, K A A C
9	WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
10	WP(C)/38/2022	MD. MUZAMMIL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MD M ALI MISS M GOGOI MR F A AHMED	GA, ASSAM MR. P N GOSWAMI SC, AEGCL
11	WP(C)/232/2022	RINA PHUKON Versus THE STATE OF ASSAM AND 14 ORS.	MR R DHAR MR B C MUCHAHARY MR. N N UPADHAYA	MR. A R BHUYAN (R-6) GA, ASSAM MS. P BHATTACHARYA (r-15) MR. M A I HUSSAIN (R-6) MR. A BORUA (r-15) MR T GOGOI (r-15)
WITH				
12	WP(C)/709/2022	RINA PHUKON Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR. A R BHUYAN (R-5) GA, ASSAM MS. P BHATTACHARYA (r-6) MR. M A I HUSSAIN (R-5) MR. A BORUA (r-6) MR T GOGOI (r-6)
13	WP(C)/2124/2022	SUNTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
14	WP(C)/2528/2022	SAHIBUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND ANR	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED	SC, AFDC
WITH				
15	WP(C)/2244/2022	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND ANR	MS. S B CHOUDHURY MR. S K DAS	SC, AFDC
16	WP(C)/2853/2022	MD TAIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
17	WP(C)/3006/2022	PAWAN KUMAR AGARWALA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR. S CHETIA MR H GUPTA ASSTT.S.G.I.
18	WP(C)/3032/2022	BISWAJIT CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	MR. D MOZUMDER MR. S BISWAS MR GAURAV R DUTTA	ASSTT.S.G.I.
19	WP(C)/3051/2022	RAMESH CH DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS D D ROY MS. P R BARUAH	SC, APDCL SC, POWER GRID
20	WP(C)/4375/2022	M/S P D ENTERPRISE Versus UNION OF INDIA AND 2 ORS.	MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	SC, GST MR H GUPTA ASSTT.S.G.I.
21	WP(C)/5133/2022	PRIYA PAL BHIKKHU Versus THE STATE OF ASSAM AND 5 ORS.	MR Z HUSSAIN LEGAL AID COUNSEL	MR. S BARUAH, GA, ASSAM (R-2 & 6) MR R DHAR, SC, WPT & BC DEPTT. (R-1,3,4 & 5) SC, WPT AND BC
22	WP(C)/5689/2022	SUNITA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM MR. R BAISHYA (r-4) SC, BTC

23	WP(C)/5822/2022	AKKAS ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM MR N A MAZARBHUIYA (r-6)
24	WP(C)/7896/2022 FIXED	M/S. P K AND COMPANY Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	MR. A K GUPTA MR. R S MISHRA	SC, GST
25	WP(C)/8409/2022	MOHAMMED HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN MD A RAHMAN	GA, ASSAM DY.S.G.I.
26	WP(C)/8460/2022	MD SAHANUR ALI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. S P ROY MS. S KUMARI JYOTISH DAS	SC, GMC
27	WP(C)/5499/2023	DULAL UDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A RAHMAN MS S A KHALIFA	GA, ASSAM SC, REVENUE
28	WP(C)/6018/2023	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
29	WP(C)/1825/2024 CAVT. NO.03012/024, FIXED	MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
30	WP(C)/3578/2024	HD ENGINEERING AND SERVICES Versus POWERGRID CORPORATION LIMITED AND ANR	MR. S DAS MR K DAS	SC, POWER GRID
31	WP(C)/3742/2024 FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	SC, OIL
32	WITH WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
33	WITH WP(C)/5309/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HAJURI (r-3) SC, OIL
BAIL HEARING				
34	AB/1602/2024 WITH OFFICE NOTE, FIXED	BABUL SK @ BABU Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MRS M DAS MS M DAS	PP, ASSAM
35	WITH AB/1170/2024	ABDUL AUDUT SARKER @ AUDUT SARKER Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM
ORDERS				
36	WP(C)/1808/2018 WITH OFFICE NOTE	DILJIT ADHIKARY Versus THE STATE OF ASSAM AND 17 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM MR. S K SAHARIAH MR. S K SAHARIAH MR D GOGOI MR. S DUTTA MR. M GOGOI MS. S N RENGMA MR. R BORA
37	WP(C)/4919/2019	SANJIB TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR S P DAS	GA, ASSAM SC, REVENUE

38	WP(C)/6268/2019	RAJSHEKHAR SAHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR. A CHETIA
39	WP(C)/5588/2021	M/S DIPAK KR AGARWAL Versus THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	MR. D K BAGCHI (R-1 TO 7) ASSTT.S.G.I. MR. D BAGCHI SC, BSNL
40	Cont.Cas(C)/102/2023 FIXED	KANAKA TEA ESTATE Versus RAJESH CHAUDHARY AND 2 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN	MR K AGARWAL (R3) MR. P K ROY (R1) MR B K SINGH (R3) MR. S K CHAKRABORTY (R1) MRS. A CHAKRABORTY (R1) MS. M DUTTA (R1) MR I S MAZUMDAR (R3) MS. A AZAD (R3)
	WITH			
41	WP(C)/683/2023	KANAKA TEA ESTATE Versus THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N SAIKIA MR. N BORPATRAGOHAIN	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA MR I S MAZUMDAR (r-6) MS. A AZAD (r-6) SC, F C I
	WITH I.A.(Civil)/918/2023 in WP(C)/683/2023	THE FOOD CORPORATION OF INDIA AND 4 ORS Versus KANAKA TEA ESTATE,	MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MR A C BORBORA MS. N DEY
42	WP(C)/2025/2023 WITH OFFICE NOTE	NIZAM UDDIN AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N G KUNDU MR G DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE
43	WP(C)/7461/2023	TIKENDRA NATH CHAMUAH AND 2 ORS Versus THE STATE OF ASSAM AND 29 ORS	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MR. M DEKA MD R ISLAM MS B KOUSHIK	GA, ASSAM MR. D SARMA MR P DAS MS N BARUAH
44	Review.Pet./133/2024 IN WP(C)/893/2011 (D/O)	JOGEN DAS Versus ASSAM POWER DISTRIBUTION CO LTD AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, APDCL
45	Cont.Cas(C)/360/2024	SANDEEP KUMAR BHAGAT Versus SMT. ANJANA DAS AND 2 ORS.	MS S SHARMA	MR. K K NANDI(R-1) MS S DEY(R-1)
46	I.A.(CrI.)/560/2024 AB 1208/2024(D/O), WITH OFFICE NOTE in AB/1208/2024	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
47	WP(C)/3001/2024 FIXED	ATIFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM
		HEARING		
48	WP(C)/4255/2015 WITH LCR, FIXED	PABITRA BHUYAN and 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	DR. R SARMAH MR.S GOGOI MS. M PAUL	GA, ASSAM MR.P K KALITAR-5, 6 and 7 MRR CHAKRABORTY(R-5, 6 & 7) MR.M CHALIHA(R-5, 6 & 7)
49	WP(C)/6326/2015 FIXED	NANDESWAR GOGOI Versus EMPLOYEE'S PROVIDENT FUND ORGANIZATION	MR.C BARUAH MR.T BARUAH MR.B BARUAH	MRD N BHATTACHARYAR- 1-4 MR.D DEY(R-1-4)

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
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14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2521/2024	NUR ISLAM @ MONDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2	Bail Appln./2573/2024	MOFIDA KHATUN Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. SURAJIT DAS PP, ASSAM
3	Bail Appln./2574/2024	BHASKAR JYOTI CHETIA Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI M S BAISHYA MR. JITU SAIKIA	PP, ASSAM
4	Bail Appln./2575/2024	BANGSHIDHAR SARMA Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI M S BAISHYA	PP, ASSAM
5	Bail Appln./2579/2024	SRI DEBASHISH DEY @ DEBASISH @ BITTU DEY Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
6	Bail Appln./2586/2024	DHRUBA CHARAN NATH Versus THE STATE OF ASSAM	MR. D SARMAH MR M M ZAMAN S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
MOTION				
7	Crl.Pet./1059/2024	BAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
8	Crl.Pet./1060/2024	M/S HIGHWAYS CONSTRUCTION COMPANY PVT LTD AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR G KHANDELIA MR. K DEKA MR R PAUL MS N KALITA	PP, ASSAM
9	Crl.Pet./1062/2024	KABINDRA NARZARY Versus MAFIJUL HOQUE AND ANR	MR G BAISHYA MS. P DAS K BANIK	
10	Crl.Pet./1064/2024	RAKESH KALITA Versus THE STATE OF ASSAM AND ANR	MR. S BORA	PP, ASSAM

11	Crl.Pet./1065/2024	SHAHJAHAN KHAN Versus THE STATE OF ASSAM	MR. R ALI MR. MUSTAFA HUSSAIN MR. H N ISLAM	PP, ASSAM
12	AB/2118/2024 FIXED	SANATAN KALITA Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
13	AB/2258/2024	CHADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
14	AB/2259/2024 B/O	ANSARUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
15	AB/2274/2024	DHARMENDRA SARMA AND ANR Versus THE STATE OF ASSAM		PP, ASSAM
16	AB/2276/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR S ISLAM MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
ADMISSION				
17	Crl.Pet./370/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	PANKAJ DUTTA Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. S C KEYAL (r-2) PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./2217/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AYUB ALI Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
19	Bail Appln./2292/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	PP, ASSAM
20	Bail Appln./2304/2024 WITH CASE RECORD(SCANNED COPY), FIXED	CHAMPAK CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
BAIL HEARING				
21	AB/849/2024 BA 1222/2024(D/O), FIXED	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
22	AB/1254/2024 WITH OFFICE NOTE, FIXED	DR NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
23	AB/1255/2024 FIXED	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
24	AB/1304/2024 FIXED	AINUL KHAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
25	AB/1485/2024 FIXED	RAHIM ALI @ RAHIM UDDIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
26	AB/1569/2024 FIXED	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR. U CHOUDHURY, Legal aid counsel, (R-2) PP, ASSAM
27	AB/1612/2024 FIXED	RAMPRINT GOALA AND 9 ORS. Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
28	AB/1716/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI MS M CHAKRAVARTY	PP, ASSAM
29	AB/1847/2024 FIXED	MANJUR AHMED TAPADAR Versus THE STATE OF ASSAM	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM

30	AB/1884/2024 FIXED	RANJU N SINHA @ RANJU SINHA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
31	AB/1989/2024 FIXED	ANJALI BISWAS AND ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
32	AB/2043/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	WAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
33	AB/2083/2024 FIXED	RANA BORAH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
34	AB/2097/2024 FIXED	NIBHA BORO Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
35	AB/2175/2024 FIXED	MAFUZUR RAHMAN @ MAFUZ UR ROHMAN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. M R KHANDAKAR(INFORMANT) PP, ASSAM
36	AB/2179/2024 FIXED	ALTAB HUSSAIN Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
37	AB/2188/2024 FIXED	AJJUL HOQUE AND 10 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM S BEGUM	PP, ASSAM

ORDERS

38	I.A.(CrI.)/598/2024 WITH LCR 4 FILES, FIXED in CrI.Pet./880/2023 WITH CrI.Pet./880/2023	DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	PP, ASSAM
		DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM
39	AB/1740/2024	DEDARUL ISLAM @ DIDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM
40	I.A.(CrI.)/665/2024 AB 3239/2019(D/O), WITH OFFICE NOTE, FIXED in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
41	CrI.Pet./1002/2024 FIXED	AJIT PRASAD SHARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024

13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOOND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/481/2024 FIXED	BHIMESWAR GONJU Versus THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
2	AB/1600/2024 FIXED	RAJU DAS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
3	AB/1955/2024 FIXED	NUR MOHAMMED Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
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13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/890/2018	MAYANGLAMBAM RAHUL SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR. J RABHA	MR H GUPTA, CGC. R 1 to 4 ASSTT.S.G.I.
2	WP(C)/1203/2018	SMT. ANU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM
3	WP(C)/1210/2018	JAGADISH DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR G J SHARMA MS. S NATH	GA, ASSAM SC, P W D
4	WP(C)/1281/2018	MRIGEN KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI	GA, ASSAM
5	WP(C)/6129/2018	SRI LANKESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS S SENGUPTA	GA, ASSAM
6	WP(C)/7499/2018	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
7	WP(C)/350/2019	ANAL KR. GOGOI AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR D MAHANTA	SC, HEALTH SC, FINANCE
8	WP(C)/5119/2019	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
9	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
10	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
11	WP(C)/3366/2022 B/O	TOPODHAR SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, PWD

12	WP(C)/4849/2022	HEMANTA CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHETIA MR. J P MORE	MR. T J MAHANTA - S.C for Resp. No.5 (Sivsagar Municipal Board) GA, ASSAM
13	WP(C)/1646/2023	SAMIRAN MEDHI AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, IRRIGATION
14	WP(C)/3183/2023	BIJAY BARO AND 44 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S KATAKI MS. R DUTTA	MS. A. BORA. SC, H & FW DEPTT. (R -1 & 2) GA, ASSAM MS. R. B. BORA. SC, BTC (R-3 & 4) SC, BTC SC, HEALTH
15	WP(C)/4964/2023	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	MR. J BARMAN (R-4,5,6,7,8,10, 11,12,9,13,14,16,17,19,18,20,21) SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
16	WP(C)/5077/2023	MAJAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MR S H SIKDAR MS S ABDULLAH	MRS. A GAYAN DY.S.G.I.
17	WP(C)/5351/2023	ANIL CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR H GUPTA	SC, PWD
18	WP(C)/152/2024 B/O	RIMA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, APDCL SC, FINANCE
19	WP(C)/1107/2024 B/O	DILIP BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
20	WP(C)/1961/2024	JUGAL BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
21	WP(C)/2216/2024 B/O	DIPU KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	SC, CO OP
22	WP(C)/2584/2024	ILIARS HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, AG SC, FISHERY SC, FINANCE
23	WP(C)/2822/2024	AJOY DAIMARI @ SRI AJAI DAIMARI Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
24	WP(C)/2960/2024 FIXED	ABDUS SALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
25	WP(C)/3213/2024 B/O	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
26	WP(C)/3220/2024 FIXED	ABDUL HAI Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA	GA, ASSAM SC, FINANCE
27	WP(C)/3505/2024 WITH WP(C) 6005/2021(D/O),FIXED WITH	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
28	WP(C)/3346/2024	NAMITA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC MR. S P CHOUDHURY(R-5) MR K BISWAKARMA(R-5)
29	WITH WP(C)/3475/2024	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
ORDERS				
30	MACApp./55/2018	ORIENTAL INSURANCE CO. LTD Versus SMT. NIZARA TUMUNG AND 2 ORS.	MS. M CHOUDHURY MD. A HUSSAIN MR. M CHOUDHURY MR. S DUTTA	MR. C K NATH MR. S MUNIR MR D MONDAL (r-1) MR. S K CHOUDHURY

	WITH I.A.(Civil)/3694/2023 WITH LCR in MACApp./55/2018	MISS NIZARA TUMUNG @ MONALISHA TUMUNG, Versus ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MS M CHOUDHURY
	WITH CO/3/2024 in MACApp./55/2018	NIJARA TUMUNG @ MONALISHA TUMUNG Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR D MONDAL	
31	WITH MACApp./115/2018	ORIENTAL INSURANCE CO LTD Versus GIRISH CH. TUMUNG AND 6 ORS	MS.M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. D SWARGIARY MS. S THAKURIA	MR. C K NATH (R1, R2, R3) MR. S MUNIR (R1, R2, R3) MR. S K CHOUDHURY (R1, R2, R3)
32	I.A.(Civil)/1783/2019 IN MAC APP 184/14 (D/O) in MACApp./184/2014	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	
	WITH I.A.(Civil)/1784/2019	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
33	I.A.(Civil)/2474/2021 in MACApp./11637/2021	RESMIN SULTANA AND 2 ORS. Versus MD. JUL AHMED AND 2 ORS.	MR D MONDAL	MS A HUSSAIN (r-3) S AHMED (r-3)
	WITH MACApp./11637/2021 (Filing Number)	RESMIN SULTANA AND 3 ORS. Versus MD. JUL AHMED AND 2 ORS. B	MR D MONDAL	
34	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
35	Cont.Cas(C)/114/2023 FIXED	NARAYAN JOSHI Versus PALLAV GOPAL JHA AND ANR	MR D K MEDHI P BORUAH	MRS. D DAS BARMAN (R-1)
36	I.A.(Civil)/3278/2023 in MACApp./11825/2023	RAHIM ALI @ ABDUR RAHIM ALI AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. R C PAUL (r-1)
	WITH MACApp./11825/2023 (Filing Number)	RAHIM ALI @ ABDUR RAHIM ALI AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
37	Cont.Cas(C)/51/2024 B/O	RUNU DAS Versus DIGANTA HAZARIKA	MS. T SOM MR. P TELI	MR S DUTTA MR. S DUTTA MR S DUTTA
38	WITH WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
39	Cont.Cas(C)/135/2024 FIXED	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
40	WP(C)/1147/2024	RAJESWAR SARMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P ROY JYOTISH DAS MS. V RAI	GA, ASSAM SC, AG SC, FINANCE

41	I.A.(Civil)/1436/2024 in MACApp./5381/2024	BAHARUL ISLAM Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R J DAS (r-1)
	WITH MACApp./5381/2024 (Filing Number)	BAHARUL ISLAM Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	
42	WP(C)/2212/2024	REHANA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR S RAHMAN (r-6) MS. S PHUKAN (r-6)
43	WP(C)/3439/2024	BILASHI SOREN @ BILASI SOREN @ BOLACHI SOREN @ BELASHI SOREN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
HEARING				
44	WP(C)/9573/2019 PART HEARD, FIXED	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
45	WITH WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
46	WITH WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
47	WITH WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
48	WP(C)/3792/2014 FIXED	ON THE DEATH OF SRI KALYAN BHAGOWATI HIS LEGAL HEIR MS. SUSHMITA BHAGAWATI Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)
49	WITH WP(C)/2177/2016	SAILENDRA NATH SARMA and 167 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MR.M DUTTA(R-5) MS.S SARMA(R-4) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
50	WITH WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. T J MAHANTA MR.B K BHATTACHARJEE DR.R SARMAH MS. P BHATTACHARYA MS.A CHETIA MR. A BORUA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTYR-5 MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R-4) MS.M DUTTA(R-5)
51	WP(C)/6703/2023 FIXED	MD BASHARATUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY TANZIM L. CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOOND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/6343/2018 AT 10:30 AM	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
2	WITH WP(C)/6342/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1-R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
MOTION				
3	Tr.P.(C)/78/2024	JASAMATI HAZAM Versus RANJIT HAZAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
4	Tr.P.(C)/79/2024	JYOTI BORA DAS Versus SHANKAR DAS	MS P DAS LEGAL AID COUNSEL	
5	CRP/86/2024	RAMANI KAKATI DAS Versus TARA PRASAD SHARMA AND 7 ORS	MR B C DAS MS. M PATHAK	
6	CRP(IO)/305/2024 FIXED	DILIP KUMAR BARUAH Versus DWIP BARUAH AND 2 ORS.	MRS S GOSWAMI MR. KHAIRUL ISLAM	

7	CRP(IO)/307/2024 FIXED	MUSSAMAT ALIMON NESSA @ ALEMAN NESSA AND 2 ORS Versus MD. HUSSAIN ALI	MS. B CHOUDHURY MR. N SARKAR MR A BANERJEE	
8	CRP(IO)/313/2024	JAHIDUL ISLAM MULLAH Versus KAMALESWAR PATHAK AND ANR	MD. S Z B AKLAS MR. A M S MAZUMDER	
9	CRP(IO)/314/2024	SANJIB SAIKIA Versus RAJESH KUMAR GUPTA AND 12 ORS	D DAS D GUPTA	
10	CRP(IO)/315/2024	PROBIN BORDOLOI Versus DILIP KHARGHORIA AND 2 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	
ADMISSION				
11	CRP(IO)/115/2022 FIXED	M/S STEEL ENGINEERS Versus M/S SWAHID KUSHAL KONWAR SAMABAYA SUTAKOL LTD	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	MR. M DAS
12	CRP(IO)/182/2022	SMTI BHABANI TALUKDAR @ DAS Versus SARBESHWAR TALUKDAR AND 17 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
13	CRP/8/2023 B/O	RAJKUMAR KEJRIWAL AND ANR Versus DIN DAYAL AGARWAL AND ANR	MR. S P ROY JYOTISH DAS	MR. M DUTTA MS S DEV
14	Tr.P.(C)./15/2024 FIXED	ROSHNI SARAF @ ROSHANI SARAF (KEDIA) Versus HEMANTA SARAF	MR. A R SHOME MR A J GHOSH	MR. V K CHANDAK MRS N. AGARWAL CHANDAK
15	MACApp./195/2024 FIXED	PRAFULLA KONWAR Versus SAROJ DEVI RATHI AND 2 ORS. A	MR. K BHATTACHARJEE MS B TALUKDAR	
16	CRP(IO)/222/2024 FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
17	MACApp./428/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus BHAGAWATI DEVI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2559/2024 in MACApp./428/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus BHAGAWATI DEVI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
FOR HEARING U/O XLI RULE II C.P.C.				
18	RSA/64/2024	SMTI. BHANUMATI KALITA Versus ON THE DEATH OF KALICHARAN NATH, HIS LEGAL HEIRS AND ORS	MR. R K BHUYAN MR. S A HUSSAIN MR D J HALOI	
19	RSA/157/2024	ROHIT CHOUDHURY AND 5 ORS Versus UPENDRA NATH GOSWAMI	MR. N ALAM MR K JAIN S A BAKHTIAR	
	WITH I.A.(Civil)/2556/2024 in RSA/157/2024	ROHIT CHOUDHURY AND 5 ORS Versus UPENDRA NATH GOSWAMI	MR. N ALAM MR K JAIN S A BAKHTIAR	
ORDERS				
20	RSA/9/2009 WITH OFFICE NOTE, WITH LCR	NANEE BARUAH Versus DEENA NATH BARUAH and ORS	MR.B C DAS MR. D MOZUMDER MS.M CHOUDHURY MR. P HAZARIKA MR.A GOGOI MR. S BISWAS	MR.B D KONWAR MR.S R GOGOI MR.R KALITA MS.S DAS

	WITH I.A.(Civil)/1416/2023 in RSA/9/2009	NANEE BARUAH AND ANR. Versus UJJAL BARUAH AND 7 ORS.	MR D MAZUMDER MR. P HAZARIKA	MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/1740/2023 in RSA/9/2009	SMTI. NANEE BARUAH AND ANR. Versus SMTI MEGHALI BARUAH AND ORS	MR D MAZUMDER	MR. B D KONWAR SR. ADV.
21	RSA/42/2009	ABUL HUSSAIN Versus ON THE DEATH OF KASEM ALI HIS LEGAL HEIRS MUSSTT. KHODIJA KHATUN WIFE and ORS	MR.A M MAZUMDAR MR.M U MONDAL MR.N G KUNDU MR.S HAQUE MD.B RAHMAN MR.P K R CHOUDHURY	MR.A SHARIF MR.A SARMA MRK KALITA MS.S BORO MR.H AHMED MR.A JAHID
22	CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus ON THE DEATH OF MD. TAJ UDDIN HIS LEGAL HEIRS NAMELY	M J QUADIR	MR S DAS (r-1 to 3 to 6) MR K DEKA (r-1 to 2)
	WITH MC/1007/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
	WITH MC/1008/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
	WITH MC/1009/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
23	RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)
	WITH I.A.(Civil)/4139/2019 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS Versus SRI MANESWAR DAS @ SEAL AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	
24	I.A.(Civil)/1521/2019 B/O in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH RSA/100/2014	KARUNA SARMA and 3ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA (A1, A4) MS. I DEKA (A1, A4)	MR. M CHOUDHURY MR. S N KRISHNATRAYA MR N RAY
	WITH I.A.(Civil)/1524/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH I.A.(Civil)/1525/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH I.A.(Civil)/1526/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH I.A.(Civil)/1527/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY

	<p>WITH I.A.(Civil)/1528/2019 in RSA/100/2014</p>	<p>KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS</p>	<p>MR. R SARMA MS. P BARMAN</p>	<p>MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY</p>
25	<p>I.A.(Civil)/2860/2019 B/O in RSA/234/2018 WITH RSA/234/2018 CAVT. NO. 0699/2018</p>	<p>MD SAFIR UDDIN AND 6 ORS Versus MD NURUL AMIN AND 17 ORS</p> <p>MD SAFIR UDDIN AND 6 ORS Versus MD NURUL AMIN AND 17 ORS</p>	<p>MR. M U MAHMUD MS C. KALITA</p> <p>MR. M U MAHMUD MR. M ALI MS. C KALITA MS K GOGOI</p>	<p>MD. M H CHOUDHURY MRS. L N CHOUDHURY</p> <p>MRS. L N CHOUDHURY (R1-R7, R9-R11, R12.1-R12.5) MR M H CHOUDHURY (R1-R7, R9-R11, R12.1-R12.5) MS. M DEORI (R1-R7, R9-R11, R12.1-R12.5) MR H J YEPHTHO (R1-R7, R9-R11, R12.1-R12.5) MR. V ACHUMI (R1-R7, R9-R11, R12.1-R12.5) FOR CAVEATOR MR. M K CHOUDHURY (R1-R7, R9-R11, R12.1-R12.5)</p>
	<p>WITH I.A.(Civil)/967/2021 in RSA/234/2018</p>	<p>HABIBUR RAHMAN Versus NURUL AMIN AND 11 ORS.</p>	<p>MR. M U MAHMUD</p>	<p>MR M H CHOUDHURY MS. M DEORI</p>
26	<p>RSA/50/2020</p>	<p>SRI RAMESH CHANDRA DEKA Versus SRI HALADHAR DEKA AND 2 ORS</p>	<p>MR G CHOUDHURY MR. A K HALOI MR P BORAH</p>	<p>MR A UPADHYAY MR K JAIN MR. P UPADHYAY</p>
27	<p>CRP(IO)/107/2020</p>	<p>SAJJAD JWAHIR AND ANR. Versus ARUPAM H. JWAHIR AND 8 ORS.</p>	<p>MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY</p>	<p>MR. A F N U MOLLAH MR. B D DEKA MD H R AHMED MR. M DAS N CHAUDHURY</p>
28	<p>RSA/90/2021 WITH LCR, B/O</p>	<p>MD. MOKBUL HUSSAIN AND ANR Versus MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS</p>	<p>MR. M U MAHMUD MR. M ALI MR S ISLAM</p>	<p>MS. R CHOUDHURY (r--18) MR N RAHMAN (r-1-18) MS S S ZIA</p>
29	<p>MACApp./524/2022 WITH LCR, B/O</p>	<p>SRI SARALA KALITA AND 2 ORS Versus THE NATIONAL INSURANCE CO. LTD AND ANR</p>	<p>MR S C PANDIT</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>
30	<p>I.A.(Civil)/883/2023 WITH LCR in RSA/167/2010</p>	<p>ON THE DEATH OF FAJAR ALI , Versus ON THE DEATH OF SORHAB ALI HIS LEGAL HEIRS</p>	<p>G UDDIN P SHARMA P ADHIKARI MR A K AZAD</p>	<p>MD. S ALI</p>
	<p>WITH RSA/167/2010</p>	<p>FAJAR ALI Versus ON THE DEATH OF SORHAB ALI HIS LEGAL HEIRS BOSIRAN NESSA and ANR,</p>	<p>MR.G SAROWAR MR.M DUTTA G UDDIN P ADHIKARI MR A K AZAD MR.N UDDIN</p>	<p>MR.H DAS MR.H DAS MR.H DAS MD.S ALI D BARUAH</p>
	<p>WITH I.A.(Civil)/884/2023 in RSA/167/2010</p>	<p>ON THE DEATH OF FAJAR ALI, Versus ON THE DEATH OF SORHAB ALI,</p>	<p>G UDDIN P SHARMA P ADHIKARI MR A K AZAD</p>	<p>MR. S Ali</p>
	<p>WITH I.A.(Civil)/885/2023 in RSA/167/2010</p>	<p>ON THE DEATH OF FAJAR ALI, Versus ON THE DEATH OF SORHAB ALI,</p>	<p>G UDDIN P SHARMA P ADHIKARI MR A K AZAD</p>	<p>MR. S Ali</p>

31	RFA/12/2024 WITH LCR, B/O	BABUL SAIKIA @ BABUL CHUTIA @ BABUL BORAH CHUTIA Versus YADAV SAIKIA @ YADAV BORAH CHUTIA AND 3 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	MR. B D DEKA MR. M BORAH MR. M DAS MS B BORA MR A DEKA
32	Review.Pet./27/2024 in Cont.Cas(C)/215/2023 (D/O), FIXED	MANSUR ALI AHMED Versus SANTOSHI AGARWALLA AND ANR	MR. K N CHOUDHURY MR. D J DAS	
33	FAO/36/2024 CAVT. NO.02432/024, FIXED	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1530/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1759/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED,	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI
34	MC/54/2024 in RSA/51/2014 (D/O), WITH LCR in RSA/51/2014	SMTI MINA SAIKIA and 2 ORS, Versus SMTI TRIPTI SAIKIA and ANR,		MR. B D DEKA
35	FAO/60/2024 FIXED	BIPUL PHUKAN AND ANR Versus AJOY KUMAR GOGOI AND ANR	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	
	WITH I.A.(Civil)/2236/2024 in FAO/60/2024	BIPUL PHUKAN AND ANR Versus AJOY KUMAR GOGOI AND ANR	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	
36	CRP(IO)/240/2024	INDIRA DAVE AND 4 ORS. Versus RITA CHALIHA AND 2 ORS	MR. B D DEKA MR. A I ALI N CHAUDHURY MR A BHATRA	MR. D SAIKIA(R-1,2,3) MS. RUKMINI BARUA(R- 1,2,3) MS. PADMINI BARUA(R- 1,2,3)
37	I.A.(Civil)/2366/2024 WITH LCR, FIXED in Mat.App./15/2023 WITH Mat.App./15/2023	XXXXXXX Versus XXXXXXX	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. M BISWAS
	WITH I.A.(Civil)/2484/2024 in Mat.App./15/2023	XXXX XXXX Versus XXXX XXXX	MR D K MEDHI MR. M BISWAS P BORUAH MS M DAS S K DAS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV
	WITH I.A.(Civil)/2475/2024 in Mat.App./15/2023	XXXXXXX Versus XXXXXXX	MS. M BHATTACHARJEE	MR. M BISWAS
38	I.A.(Civil)/2475/2024 WITH LCR in RSA/299/2010	ON THE DEATH OF FAIJUL HAQUE LASKAR Versus MD. AFTAB UDDIN and ORS,	MR. T SK	MR. D MOZUMDER
	WITH RSA/299/2010	MD. FAIJUL HAQUE and ANR, Versus MD. AFTAB UDDIN and ORS,	MR.P ROY MR.I ALAM	MS.S SENAPATI MR. D MAZUMDAR
	WITH I.A.(Civil)/2476/2024 in RSA/299/2010	ON THE DEATH OF FAIJUL HAQUE LASKAR Versus MD. AFTAB UDDIN and ORS,	MR. T SK	MR. D MOZUMDER

WITH
[I.A.\(Civil\)/2477/2024](#)
in RSA/299/2010

ON THE DEATH OF FAIJUL HAQUE
LASKAR,

MR. T SK

Versus

MD. AFTAB UDDIN and ORS,

HEARING

39 [MACApp./64/2021](#)
WITH LCR, FIXED

NATIONAL INSURANCE COMPANY
LIMITED

MR H BURAGOHAIN
MR S S SHARMA
MR. B J MUKHERJEE

MR G N SAHEWALLA (R1)
MD ASLAM (R1)
MR H K SARMA (R1)
MR. M SAHEWALLA (R1)

Versus

SRI ASHOK PANDEY AND 2 ORS

STAY MATTERS

40 [CRP/129/2023](#)

PANNA NEEDHAM @ PANA NIDHAM
Versus
MARTHYA NEEDHAM AND 5 ORS.

MR. B K GOGOI
MR. A D CHOUDHURY
C. DEKA

MR. K KALITA (R1-6)
MR. R KALITA
MR. A DHAR
MR P DOLEY (R1-6)

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HIFJUR RAHMAN LASKAR AND ANR
Versus
SOROF UDDIN LASKAR AND 7 ORS

MR M J QUADIR
MR S S ISLAM
MS S AHMED
MR. A K HANNAN

MR. A M BARBHUIYA (R-
2,3)
MS S R MAZARBHUIYA (R-
2,3)
MS A BEGUM (R-2,3)
S. M. ZINNA

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024